Annexure 1

Name of Corporate Debtor: HVR Projects Private Limited received on 12^{th} January 2022)

Date of Commencement of Liquidation: 04.01.2022 (Liquidation Commence Order was

List of Stakeholders as on 28.03.2022

SI.	Name of	Details of claim		Details of claim admitted							Amou	Amo	Amount	Amount of	Remarks, if
No.	creditor	received									nt of	unt	of claim	claim under	any
											contin	of	rejected	verification	
											gent	any	(in Rs.)	(in Rs.)	
											claim	mutu			
											(in Rs.)	al			
												dues,			
												that			
												may			
												be			
												set			
												off			
												(in			
												Rs.)			
		Date	Amount	Amou	Natu	Amount	Whethe	Details of	Amo	% of					
		of	claimed	nt of	re of	Covered	r	security	unt	Share					
		receipt		claim	claim	by	security	interest	Cove	In total					
				admitt		security	interest		red	Amount					
				ed		interest	relinquis		Ву	Of					
				(in Rs.)		(in Rs.)	h		guar	claims					
							ed		ante	admitte					
							(yes/no)		е	d					
1	Axis Bank	11.2.2	127897	12789	secur	12789715	yes		The		0	0	0	0	Nil
		2	152	7152	ed	2		Land,buil	amm						
								ding of	ount						
								Fair	is						
								value:	cove						

				Rs.12,26,	red			
				73,013/;	by			
				Plant &	pers			
				Machiner	onal			
				y of Fair	guar			
				Value:Rs.	ante			
				2,41,98,1	e of			
				50/;	direc			
				Bank	tors			
				Term	of			
				deposit of	the			
				Rs.34,84,	CD.			
				581				